

SPECIAL BENCH
COURT - II

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/100(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	INDIAN BANK VS HARISH KUMAR SARAWGI
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Ramesh Chandra Prusti, Adv.] For the Financial Creditor
Ms. Alisha Kar, Adv.]

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. In view of the order dated 09.05.2023, list this matter on **16.10.2023**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)